

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3920**  
TO BE ANSWERED ON 2.04.2018

**RGPSA in Karnataka**

**3920. SHRI K. C. RAMAMURTHY:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of grants released under various schemes of the Ministry to the State of Karnataka in the last three years, year-wise and scheme-wise;
- (b) whether grants are released on time during the above period;
- (c) if not, the reasons therefor; and
- (d) the status of implementation of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) in Karnataka since its implementation, district-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) to (d) The Ministry of Panchayati Raj was implementing the scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) during the year 2012-13 to 2015-16 and Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) during 2016-17 & 2017-18. Funds were provided to States for strengthening of Panchayati Raj Institutions (PRIs) across the country.

Ministry of Panchayati Raj was also implementing the District Component of the Backward Regions Grant Fund (BRGF) in 272 identified backward districts of all the States except Goa during the period 2006-07 to 2014-15. The Programme was delinked from the budgetary support of the Central Government with effect from 2015-16. Funds under BRGF were utilized by the States to bridge critical gaps in local infrastructure and other development requirements that were not being adequately met through existing inflows. Six districts of Karnataka viz. Bidar, Chitradurga, Davangere, Gulbarga, Raichur and Yadgir were covered under the BRGF Programme.

Under Fourteenth Finance Commission (FFC) award, funds have been given to States for further providing to Gram Panchayats for certain basic services etc. in their respective areas since 2015-16.

The scheme of RGPSA/ CB-PSA is demand driven in nature. Funds are released to States on receipt of appraisable Annual Action Plan Proposal received from State along with requisite document e.g. Utilization certificates, physical and financial progress report etc and after approval of the proposal by Central Executive Committee (CEC). The release of funds to Karnataka under the scheme, has been made by and large in timely manner. The release of funds under BRGF Programme was subject to receipt of complete documents including the annual action plans, minutes of the District Planning Committee meetings of the identified Districts, utilisation certificates, audit reports, physical & financial progress reports etc. and also availability of budgetary provisions with the Ministry. FFC grants are released to the States by the Ministry of Finance and then grants are released to Gram Panchayats by the States within 15 days of it being credited to their account by Union Government. In case of delay the State Government must release the installment along with interest at Bank rate of RBI paid from its own funds.

The details of funds released to the State of Karnataka during 2014-15 to 2016-17 year-wise and scheme-wise including Finance Commission award are given in **Annexure I**. As per the information provided by Government of Karnataka, funds released to district under Rajiv Gandhi Panchayat Sashaktikaran are given in **Annexure II**.

## Annexure I

### **Annexure referred to part (a to d) of the reply of Rajya Sabha Unstarred Question No. 3920 to be replied on 02/04/2018**

#### **Details of funds released to the State of Karnataka during 2014-15 to 2016-17 Year-wise and scheme-wise**

(Rs.in Crore)

S.No.	Scheme	2014-15	2015-16	2016-17
1.	RGPSA/ CB-PSA	46.8	32.71	15.08
2.	BRGF	46.53	*	*
3.	Finance Commission Grant to Rural Local Bodies	976.48	972.36	1547.66

*\*Programme delinked w.e.f. financial year 2015-16*

**Annexure referred to part (a to d) of the reply of Rajya Sabha Unstarred Question  
No. 3920 to be replied on 02/04/2018**

**Release of funds to different districts of Karnataka under RGPSA**

(Rs. in lakhs)

Sl. No	District	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18
		Release	Release	Release	Release	Release	Release
1	Bagalkote	10.00	105.92	150.00	50.00	-	-
2	Bangalore (R)	10.00	37.17	10.00	-	-	150.00
3.	Bangalore (U)	10.00	81.03	90.00	-	50.00	-
4.	Belgaum	10.00	77.81	320.00	-	-	-
5.	Bellary	10.00	59.26	245.00	50.00	-	-
6.	Bidar	10.00	44.09	110.00	-	50.00	-
7.	Vijayapur	10.00	94.38	150.00	50.00	-	-
8.	Chamarajanagar	10.00	87.43	210.00	50.00	-	-
9.	Chickaballapur	10.00	37.80	320.00	-	50.00	-
10.	Chickamagalur	10.00	38.70	185.00	-	50.00	-
11.	Chitradurga	10.00	100.21	150.00	-	50.00	-
12.	Dakshina Kannada	10.00	29.43	140.00	50.00	50.00	-
13.	Davangere	10.00	103.75	90.00	50.00	-	-
14.	Dharwad	10.00	25.52	70.00	-	-	150.00
15.	Gadag	10.00	81.27	285.00	-	50.00	-
16.	Kalaburgi	10.00	59.63	110.00	50.00	-	-
17.	Hassan	10.00	27.08	10.00	100.00	50.00	-
18.	Haveri	10.00	56.49	155.00	-	50.00	-
19.	Kodagu	10.00	31.17	110.00	-	50.00	-
20.	Kolar	10.00	96.86	315.00	-	50.00	-
21.	Koppal	10.00	34.60	10.00	-	-	150.00
22.	Mandya	10.00	62.77	145.00	-	-	150.00
23.	Mysore	10.00	103.81	180.00	50.00	-	-
24.	Raichur	10.00	61.97	40.00	100.00	50.00	-
25.	Ramnagar	10.00	34.55	110.00	50.00	50.00	-
26.	Shimoga	10.00	101.11	135.00	-	-	-
27.	Tumkur	10.00	66.84	310.00	100.00	50.00	-
28.	Uttara Kannada	10.00	106.47	210.00	-	50.00	-
29.	Udupi	10.00	72.74	75.00	-	50.00	-
30.	Yadgiri	10.00	31.40	170.00	-	50.00	-
	<b>Total</b>	<b>300.00</b>	<b>1951.27</b>	<b>4610.00</b>	<b>750.00</b>	<b>850.00</b>	<b>600.00</b>

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